

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4592  
ANSWERED ON:03.05.2012  
DIVORCE LAW  
Naranbhai Shri Kachhadia

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is planning to review the existing Divorce Laws to remove all discriminatory provisions that link a women`s conduct with the grant of maintenance;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard;
- (d) whether there is any contingency fund to pay the maintenance awarded by the Court, particularly to poor litigants; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) to (e) Does not arise.